

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

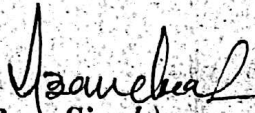
NO: 780

DATED:- 15/10/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts, under Major head 2014-Adm. of Justice, Sub head 0488-Distt. and Sessions Judges, under various object Head for the current year 2016-17 .as per detail given below:

S.No.	Name of the Court.	Sal	T.E.	Telephone	Rs. In lacs.	
					2071-P&ORB (NPS)	POL
1.	Pr. D&S Judge, Rajouri. ✓	30.00	0.20	0.10	---	0.15
2.	C.J.M. Handwara. ✓	----	----	----	---	0.15
3.	C.J.M. Jammu. ✓	----	0.15	----	----	----
4.	C.J.M. Kishtwar. ✓	----	0.15	----	----	---
5.	C.J.M. Poonch ✓	----	0.10	----	----	0.20
6.	Munsiff, Gool. ✓	10.00	----	----	0.15	----
	For Misc. Courts.					
1.	Pr. D&S Judge, Sgr.	5.00	----	----	0.15	---

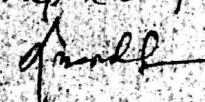
By Order.



 (Ram Singh) 15/10
 Deputy Registrar (Accts)

No: 20962-74/AC Dated: 15/10/2016

Copy to the:-

1. Pr. D&S Judge, Rajouri.
- 2-5. C.J.M. Handwara/Jammu/Kishtwar/Poonch
6. Munsiff, Gool.
- for inf. and n/a
- 7.. Try Officer, Sub Try. Distt. Court complex, Jammu
8. Try Officer, Saddar Court Try. Srinagar.
- 9-13. Treasury Officer, Rajouri/Handwara/Kishtwar/Poonch/Gool.
14. Order book.

9/c ac for up-loading



 Deputy Registrar (Accts) 15/10
